



2026:AHC-LKO:6122

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

PUBLIC INTEREST LITIGATION (PIL) No. - 54 of 2026

Raghunath

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin. Secy. Revenue Lko. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Yogeshwar Sharan Srivastava
Counsel for Respondent(s)	:	C.S.C., Pankaj Gupta

Court No. - 25

HON'BLE AMITABH KUMAR RAI, J.

Heard Sri Yogeshwar Sharan Srivastava, learned counsel for the petitioner and learned counsel for the State.

In view of the order proposed to be passed, issuance of notice to the respondent nos.5 and 6 is dispensed with.

The present writ petition, in the nature of a Public Interest Litigation (PIL), has been filed with the following relief :-

i. Issue a Writ in nature of mandamus directing thereby the respondent No. 03 to remove the illegal encroachment from the encroachers/respondents No. 05 and 06, over the public utility land land Gata No. 553 admeasuring area 0.610 hectare (Pond), and Gata No. 554 admeasuring area 0.1340 hectare (Khalihan) in Village Nathaipur Kunwar, Pargana- Sadullahnagar, Tehsil-Utraula, Distt.- Balrampur.

Learned counsel for the State has produced before this Court the instructions dated 24.01.2026 sent by the Tehsildar Utraula, District Balrampur, wherein it has been stated that proceedings under Section 67 (1) of the U.P. Revenue Code, 2006 for removal of illegal encroachment have already been initiated against the encroachers. The said instructions are taken on record.

In view of the above, the writ petition is **disposed of** as no further direction is required at this stage since the revenue authorities have already initiated proceedings for removal of encroachment under Section 67 of the U.P. Revenue Code, 2006. However, it is expected that the proceedings under Section 67 of the U.P. Revenue Code, 2006 shall be completed in accordance with law expeditiously, preferably within a period of one year from the date of production of a

certified copy of this order before the concerned Court.

January 28, 2026
Ashish Dewal

(Amitabh Kumar Rai,J.)